NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 27(ND)/2015

CORAM:

CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.10.2016

NAME OF THE COMPANY:

Mr. Yash Goylyam

V/s

M/s. Nulon India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

2. Sanwar Razer Adv. Petitioner

2. T. A. Khan Adv. Petitioner

3. Mohd. Wascom Atham Adv. Petitioner

4. Ms. Ranjama Rry Gamai, Adv., Resp

5. Valudus Sin, Adv. Resp

6. Allray Pratap Linger, Adv. Resp

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Order

Learned counsels for the parties have reported that the mediation could not succeed and the matter needs to be adjudicated on merits.

List for tomorrow i.e. 07.10.2016 along with CPs No. 88(ND)/2016, 89(ND)/2016, 90(ND)/2016, 102(ND)/2016, 103(ND)/2016 and 104(ND)/2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA)

MEMBER (J)

06.10.2016 (P.K. Sud)